



Interconnection TRAI <interconnection.trai@gmail.com>

Fwd: MTNL Comments on THE DRAFT TELECOMMUNICATION (AMENDMENT) REGULATIONS, 2018, dated 08.05.2018

1 message

From: **Sde Ra** <raco.mtnl@gmail.com>

Date: May 18, 2018 3:31:06 PM

Subject: MTNL Comments on THE DRAFT TELECOMMUNICATION (AMENDMENT) REGULATIONS, 2018, dated 08.05.2018

To: kapilhanda@trai.gov.in

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MTNL/RA/TRAI CP/Review of IUC framework/2016-17
Dated 18.05.2018To,
The Advisor (BB& PA)
TRAI, New Delhi

Subject:

Comments on THE DRAFT TELECOMMUNICATION INTERCONNECTION (AMENDMENT) REGULATIONS, 2018, dated 08.05.2018

TRAI issued THE DRAFT TELECOMMUNICATION

INTERCONNECTION (AMENDMENT) REGULATIONS, 2018, dated 08.05.2018 for comments of stakeholders. Our comments in this reference are as below:

The content/subject matter of the draft amendment is sub-judice as MTNL and BSNL both have challenged the Telecommunication Interconnection Regulations, 2018 before the Hon'ble High Court, Delhi. The matter in MTNL Vs. TRAI & Ors is admitted and pending vide WP (C) 2442/2018 before Hon'ble High Court of Delhi.

TRAI may therefore, await the decision of the Hon'ble High Court of Delhi in the matter, before making any such amendments in the impugned Regulation.

DE(RA&C),CO

NOTE: THE SIGNED/PRINT COPY OF COMMENTS HAS BEEN DISPATCHED TO TRAI.